

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1197/2021

JAIRAM

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

(IA No. 145970/2021 - GRANT OF BAIL)

WITH

Cr1.A. No. 1198/2021 (II)
(IA No. 145978/2021 - GRANT OF BAIL)

Date : 21-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Mr. Abhishek Atrey, AOR
 Mr. Kshitij Mudgal, Adv
 Mr. Akash Giri, Adv
 Ms. Ambika Atrey, Adv
 Dr. Vidyottma Jha, Adv

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv
 Mr. Vishal Thakre, Adv
 Mr. Rudra Pratap Yadav, Adv
 Ms. Jyoti Tiwary, Adv
 Mr. Sanjeev Malhotra, AOR

Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant(s) wants time to seek
instruction.

List on 28.03.2022.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)